

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 13th February, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	M.A. No. 482/2016, M.A. No. 530/2016 & M.A. No. 541/2016 IN Original Application No. 136/2015	Madhumangal Shukla Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra & Mr. Mukul Singh, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. S. K. Bhattacharya, Adv. R-5 & 8 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Rahul Khurana, Adv. (LC)
2.	Original Application No. 06/2017 (Earlier O.A.No.136/2015)	Madhumangal Shukla Vs. Union of India & Ors.	Status report regarding compliance of Order dated 11.05.2016 & Judgment filed by Mr. Rahul Choudhary, Adv. for Applicant
3.	Original Application No. 496/2016 (Earlier O.A.No.253/2015)	Tribunal on its own motion Vs. Govt. of NCT of Delhi & Ors.	Mr. Ankit Singh, Adv. for R-1 Mr. Rajiv Bansal, Adv. for R-2 Mr. A. K. Prasad, Adv. for R-3 Ms. Rachna Gulcha, Adv. for R-4 Mr. Narender Pal Singh, Adv. Mr. Balendu Shekhar, Adv. for R-6 & 9 Mr. Sakshi Popli, Adv. for DJB Mr. Rajkumar, Adv. for R-9 Ms. Puja Kalra, Adv. for North & South MCD Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv.
FOR ADMISSION			
4.	Original Application No. 105/2017	Dr. Bharat Jhunjunwala Vs. Ministry of Environment, Forests & Climate Change & Ors.	Ms. Parul Gupta, Adv. for Applicant
5.	M.A. No. 181/2017 IN Original Application No. 22(T _{HC})/2013	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Singh and Associate for Applicant in MA
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 397/2016	Aryavart Navnirman International Foundation Vs. Nagar Nigam Lucknow & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-8
7.	Original Application No. 553/2016	Raghunath Jha Vs. Ministry of Urban Development	Mr. Sumeer Sodhi, Adv. Amicus Curiae Mr. B. V. Niren, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Manoj

			Kumar Das, Adv. for R-3
FOR HEARING			
8.	Review Application No. 01/2017 (M.A. No. 98/2017 & M.A. No. 100/2017) IN O.A. No. 281/2016	Kudrat Sandhu Vs. Govt. of NCT & Ors.	Mr. Kundan Kr. Mishra, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Mr. Biraja Mahopatra, Adv. for DPCC Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Naginder Benipal, Adv. for PPCB Mr. B. V. Niren, Adv. for MoUD Dr. Abhishek Atrey & Mr. Vikas Malhotra, Adv.
9.	Original Application No. 4/2017 (T _{HC}) (M.A. No. 178/2017 & M.A. No. 179/2017) (WP (C) No. 7012/2012)	All India Plastic Industries Association & Anr. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjeev Goyal, Adv. for Applicant Mr. Tarunveer Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for NDMC Mr. Sanjeev Ralli, Adv. for DPCC Dr. Abhishek Atrey, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 5/2017 (T _{HC}) (WP (C) No. 7937/2012)	Living Media India Ltd. Vs. Govt. of NCT of Delhi & Ors.	Mr. Tarunveer Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for NDMC Mr. Sanjeev Ralli, Adv. for DPCC Dr. Abhishek Atrey, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
11.	Execution Application No. 32/2016 IN O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Puneeth K.G. & Mr. Sunil Fernandes, Adv. for R-3, 4, 7 to 11 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHAI Mr. Rajiv Bansal, Adv.
12.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal, Adv.
13.	Original Application No. 132/2016	Nigam Priyae Saroop Vs. State of J & K & Ors.	Mr. R. P. Sharma, Adv. for Applicant Mr. Sunil Fernandes, S. Counsel for J & K Mr. Rakesh Kumar Gupta & Mr. Senthil Kumar, DFO for State of J & K Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-8 Mr. Nishe Rajen Shonkar, Adv.
14.	Original Application No. 348/2016	Paryavaran Care Society Vs. Devendar Bhadana & Ors.	Mr. Bhachawat, Adv. for Applicant Mr. Harish Katyal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 7 to 10 Mr. B. V. Niren, Adv. for R-3, 4 & 6

			Mr. Attin Shankar Rastogi, Adv. for R-5
15.	Original Application No. 498/2015 (M.A. No. 628/2016)	Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pushp Saini, Adv. in person Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Alpana Poddar & Mr. Rajkumar, Adv. for R-2 Mr. Anil Shrivastava, Adv. for R-3 Mr. Rudreshwar Singh, Adv. for R-5 Ms. Yogmaya Agnihotri, Adv. for R-6 Ms. Savitri Pandey, Adv. for R-7 Mr. Dhruv Pal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-9 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Devraj Ashok, Adv. for R-13 Mr. Rajul Shrivastav, Adv. for R-14 Mr. Mukesh Verma, Adv. for R-15 & 26 Mr. Tayemjam Momo Singh, Adv. for R-17 Mr. Edward Belho, AAG for R-19 Mr. A. K. Panda, Sr. Adv. with Mr. M. Paikaray, Adv. for R-20 Mr. Naginder Beniwal, Adv. for R-21 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-22 Mr. Nikhil Nayyar, Adv. for R-29 Mr. Anshuman Shrivastava, Adv. for GPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Shibani Ghosh Chowdhury, Adv. Mr. A. N. S. Nandkarni, AG with Mr. Datta Prasad Lawande, Adv. Mr. Sapam Biswajit, Adv. for Manipur PCB Mr. Guntur Prabhakar, Adv. Ms. Deepika Ghatowar, Adv. Mr. Amit Agarwal, Adv. Mr. Vinay Mohan Sharma, AAG Punjab Ms. Aprajita Mukherjee, Adv. Mr. Aruna Mathura, Adv. Mr. Jogy Scaria & Ms. Beena Victor, Adv. for State of Kerala & Kerala SPCB Mr. Ravin Dubey, Adv. for R-47
16.	Original Application No. 21(T _{HC})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for State of Punjab Mr. Narender Hooda, Sr. Adv. for R - 7 Ms. Gurinderjit, Adv. for PPCB Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB
17.	Original Application No. 570/2016 (Earlier O.A.No.288/2016)	M/s Anjli Infra Housing LLP Vs. Union of India & Ors.	Report of the Expert Committee filed by Mr. Rajkumar, Adv. for CPCB Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SEIAA, TN
18.	Original Application No. 576/2016	M/s. Ankur Khusal Construction LLP Vs.	Mr. R. Chandrachud, Adv. for Applicant

	(M.A. No. 1444/2016)	Union of India & Ors.	Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Rajkumar, Adv. for CPCB Ms. Deep Shikha Bharati, Adv.
19.	Original Application No. 579/2016 (M.A. No. 1443/2016)	M/s. Anjli Infra Housing LLP Vs. Union of India & Ors.	Mr. Amit S. Chadha, Sr. Adv. with Mr. R. Chandrachud, Adv. for Applicant Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 452/2015	Y. Pondurai Vs. Union of India & Ors.	Mr. Kailash Vasdev, Sr. Adv. with Mr. R. Mohan, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. R. Chandrachud, Adv. Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. V. P. Thangadurai, Adv.
21.	Original Application No. 453/2015	M/s Ruby Manoharan Property Developers Pvt. Ltd. Vs. Union of India & Anr.	Mr. Kailash Vasdev, Sr. Adv. with Mr. R. Mohan, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. R. Chandrachud, Adv. Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. V. P. Thangadurai, Adv.
22.	Appeal No. 44/2016 (M.A. No. 785/2016)	M/s. Ruby Manoharan Property Developers Private Limited Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN
23.	Appeal No. 45/2016 (M.A. No. 787/2016)	Y. Pondurai Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN
24.	Appeal No. 40/2016 (M.A. No. 744/2016)	M/s SPR & RG Construction (P) Ltd. Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr.R.Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Gaurav Dhingra, Adv. for State of UP Mr.M.Gopinath,Adv.for Labour Contractor
25.	Appeal No. 41/2016 (M.A. No. 746/2016)	M/s Dugar Housing Ltd. Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr.R.Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN

			Mr. Gaurav Dhingra, Adv. for State of UP
26.	Original Application No. 467/2016	Appaswamy Real Estates Ltd. Vs. The State Level Environment Impact Assessment Authority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for Tamil Nadu Pollution Control Board Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. R. Chandrachud, Adv.
27.	Original Application No. 468/2016	Ambattur Realty Private Limited Vs. The State Level Environment Impact Assessment Authority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for Tamil Nadu Pollution Control Board Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Krishan Venugopal, Sr. Adv. with Mr. Ashwin Kumar D.S., Adv. Mr. R. Chandrachud, Adv.
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
28.	Original Application No. 612/2016 (M.A. No. 1165/2016)	Dharminder Singh Vs. State of Punjab & Ors.	Mr. Shashank Singh, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-4 & 6
29.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand
30.	Original Application No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4, 5 & 7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Ms. Puja Kalra, Adv. for SDMC Mr. Mukul Singh, Adv. for MoEF
31.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. B. V. Niren, Adv. for CGSC
FOR HEARING			
32.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Advs. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4 Mr. Abhishek Yadav, Adv. for R-5
33.	Original Application No. 100/2016 (M.A. No. 194/2016 & M.A. No. 546/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4

			Mr. Pradeep Misra, Adv. for UPPCB
34.	Original Application No. 123/2016	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
35.	Original Application No. 256/2016 (M.A. No. 94/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8
36.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Dharendra Kumar Yadav, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.
37.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 4 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-4
38.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar, Adv. for CPCB
39.	Original Application No. 500/2016 (M.A. No. 953/2016)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Dharendra Kumar Yadav, Adv. for R-6
40.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 69/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
41.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7

42.	Original Application No. 492/2015 (M.A. No. 1141/2015)	Sadi Ram & Anr. Vs. Union of India & Ors.	Mr. Ayushya Kumar & Mr. Sudeep Dey, Advs. for Applicant Mr. Sarthak Chaturvedi, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. Rahul Verma, AAG for R-2 to 6 Mr. D. Bharathi Reddy, Adv. for R-3 Mr. Mani Gupta, Adv. for R-7 & 8
43.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal, Adv. for R-6
44.	Original Application No. 19/2014 (M.A. No. 216/2015 & M.A. No. 1027/2015)	Dr. Kashmira Kakati Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit Roy, Adv. for R-3, 9, 10 & 12 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Advs. for R-7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phookan, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHA M. V. Kini Law Firm for R-12 Mr. Vivek Paul Oriel, Adv. for-13 Ms. Deepika Ghatowar, Adv. for Assam Ms. Bhavana Duhoon, Adv. for NHA

CASES OF COURT NO. 1

FOR HEARING

45.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Advs. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand
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			Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Rashid Saeed, Adv. for CETP
46.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Mr. Abhishek Ydav, Adv. for R-2, 6, 7, 10 & 11 Mr. Pradeep Mishra, Adv. for R-3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16 Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGWA Mr. Amit Anand Tiwari, Adv.
47.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Mr. Abhishek Ydav, Adv. for R – 3 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravindra Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh, Adv. for UPSIDC Mr. Ajay Kumar Mishra, Sr. Adv.
48.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Adv. for Applicant Mr. Narender Pal Singh, Adv. for R-1 Mr. Raj Kumar, Adv. for R-3 Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Moni Cinmoy, Adv. for DSIIDC
49.	Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG for State of Haryana Mr. Abhishek Yadav, Adv. for State of UP
50.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. for R-8-4 & 18-22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
51.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia, Adv. for Applicant Mr. Atin Shankar Rastogi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2

			Mr. Ankit Verma, Adv. for R-3 to 10 Mr. Ankur Mittal, Adv. for R-8 Mr. Vikas Singh, Sr. Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
52.	Original Application No. 517/2015 (M.A. No. 1247/2015 & M.A. No. 1288/2015)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv.
53.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Abhishek Yadav, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.
54.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG for R-2 to 5 Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG for State of Haryana Mr. S. P. Singh, Sr. Adv.
55.	M.A. No. 425/2016 in Original Application No. 184/2013	Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana
56.	Original Application No. 304/2015 (CW No. 211/2011)	Jai Singh & Anr. Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG
57.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
58.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishan Kumar Singh, Adv. for MoEF
59.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016 & M.A. No.1267/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. U. M. Tripathi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG for State of Haryana Mr. Ritwick Dutta, Adv. (L.C.)
60.	Original Application No. 540/2015	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Abhishek Paruthi, Adv. Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
61.	Original Application No. 90/2016 (M.A. No. 1223/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) Mr. Ashok Kumar Sharma, Adv.

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